NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.97/(MAH)/2008 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE PARTIES: Shri Brijkishore Sarda

V/s.

M/s. Epicom Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(D) NITIA Lalwani Counsel for Politioner

(D) Dhananjay B. Deshmuten

Advocate

for pest.

Signature

Signature

Signature

Signature

Solitioner

Advocate

for pest.

<u>Order</u>

C.P No. 97/397-398/NCLT/MB/MAH/2008

- 1. Ld. Counsels from the side of Petitioner & Respondent are present.
- At the request of both the parties, next date of hearing is fixed on 25.10.2016. Pronounced in the open Court and also duly noted by the respective Counsels.

sd/-

M. K. SHRAWAT Member (Judicial)

Dated: 29h August, 2016.